NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/136/CAA/2017	
NAME OF THE TRANSFEROR	: OCL INDIA LTD & TRANSFEROR 2 TRANSFEROR 3 TRANSFEROR 4	
NAME OF THE TRANSFERRE	: ODISHA CEMENT LTD	
UNDER SECTION	: 230	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. VISHNU MOHAN	Counsel for Petitioner	VOZ

ORDER

Counsel for the applicant present and sought time for making submissions. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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